

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2561
TO BE ANSWERED ON 7TH AUGUST, 2024**

NEW TELECOM ACT

**2561 SHRI SUDHEER GUPTA:
SHRI CHAVAN VASANTRAO BALWANTRAO:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government has recently launched any theme in India Mobile Congress (IMC), 2024;
- (b) if so, the details thereof along with the aims and objectives of the said theme;
- (c) whether the Government has notified/set any target to notify the rules of the new Telecom Act;
- (d) if so, the details thereof and if not, the time by which these rules are likely to be notified;
- (e) whether Government has received some stiff reservation by the public/private operators against some provisions where Government can take control of the telecom services of both public and private operators on the grounds of security and public order and if so, the details thereof and reaction of Government in this regard; and
- (f) whether the Government has set a Performance Management Unit (PMU) to monitor the target set for the launch of 4G services by the BSNL and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Yes, the Theme was launched on 18th July 2024.
- (b) The theme - **The Future is Now** - signifies how India stands at the heart of the technological evolution and IMC 2024 bringing together global tech leaders to collaborate and actively shape the technologies transforming our world today, where the future isn't just a concept - it's happening.
- (c) & (d) Drafting of the subordinate rules under the provisions of the Telecommunication Act, 2023 is carried out in a phased manner by the Department.

Following draft rules have been published for public consultation:

- i) Draft Telecommunications (Digital Bharat Nidhi) Rules, 2024
- ii) Draft Telecommunications (Right of Way) Rules, 2024,
- iii) Draft Telecommunications (Adjudication and Appeal) Rules, 2024,
- iv) Draft Telecommunications (Commercial Radio Operator's Certificate of Proficiency to Operate Global Maritime Distress and Safety System) Rules, 2024 and
- v) Draft Telecommunications (Amateur Station Operator) Rules, 2024.
- (e) No such cases received from the public/operators.
- (f) Not yet.
